

FAX : 0532-2400149

REGISTERED / AD

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL**  
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001  
CUSTOMS APPEAL BRANCH

Dated: 20/06/2016

To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. ST/A/70265-70269/2016-CU/DBI dated 10/06/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 01(5) of the Finance Act, 1994 relating to Service Tax Act, 1994.

Asstt. Registrar

| Application                | Appeal              | Name and Address of Appellant                                                                                                                               |
|----------------------------|---------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1 ST/MISC/70267-70271/2016 | ST/70136-70140/2015 | Commissioner of<br>CUSTOMS(PREVENTIVE)-<br>Lucknow<br>HALL NO.3... 5TH FLOOR,<br>KENDRIYA BHAWAN...SECTOR-<br>B, ALIGANJ,LUCKNOW,<br>UTTAR PRADESH          |
|                            |                     | Name and Address of<br>Respondent                                                                                                                           |
| 2                          |                     | GYAN PRAKASH SRIVASTAVA<br>S/O SHRI SANDANAND<br>SRIVASTAVA R/O MOHALLA<br>BRAHMANPURA, POST & TEHSIL-,,<br>BAHRAICH,,U.P.                                  |
| 3                          |                     | BADRI VISHAL SRIVASTAVA<br>S/O SHRI RAJENDRA NATH<br>SRIVASTAVA R/O N-16/52,<br>KOLHUA, VINAYAKA,,<br>VARANASI,,U.P                                         |
| 4                          |                     | KAMAL KISHOR SRIVASTAVA<br>S/O SHRI RAJENDRA NATH<br>SRIVASTAVA R/O SG-1403,<br>GOLDEN BLOSSOM APARTMENTS,<br>KALUGUDI, WHITEFIELD,,<br>BANGALORE,,KARNATKA |
| 5                          |                     | JAI PRAKASH SRIVASTAVA<br>S/O SHRI RAJENDRA NATH<br>SRIVASTAVA R/O N-16/52, KOLHUA,<br>VINAYAKA,,VARANASI<br>,U.P.                                          |

SANJAY SRIVASTAVA  
S/O SHRI RAJENDRA NATH  
SRIVASTAVA R/O MOHALLA  
BRAHMANPURA, POST & TEHSIL,,  
BAHRAICH,,U.P

Other Appellants and Respondents as per Annexure

Copy To

Advocate(s) / Consultant(s):

7 Bar Association, CESTAT, ALLAHABAD

8 Director Publications, Customs, Excise, I.P. Estate, Delhi

9 M/s Centax Publications Pvt. Ltd., 1512-B, Bhisma Pitamah Marg, New Delhi-3

10 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaidhyaram Street, T. Nagar, Chennai-17

11 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

12 Easy Service Tax Online Dot Com Pvt. Ltd., 467A, Iscon Mall, Satellite Road, Ahmedabad-15

13 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

14 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

15 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

16 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

17 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD  
Ground, Near Kurkardooma Court, Delhi-110032

18 C.D.R.      19 Office Copy      20 Guard File

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Asstt. Registrar

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE  
TRIBUNAL

REGIONAL BENCH : ALLAHABAD

COURT No. I

ST/MISC/70267 to 70271/2016

APPEAL No.ST/70136 to 70140/2015-CU(DB)

(Arising out of Order-in-Appeal No. 300-304/ST/APPL-LKO/LKO/2015  
dated 05/08/2015 passed by Commissioner of Central Excise & Customs  
(Appeals), Lucknow)

For approval and signature:

Hon'ble Mr. Anil Choudhary, Member (Judicial)  
and

Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

|    |                                                                                                                                      |      |
|----|--------------------------------------------------------------------------------------------------------------------------------------|------|
| 1. | Whether Press Reporter may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982?         | No   |
| 2. | Whether it would be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not? | Yes  |
| 3. | Whether their Lordships wish to see the fair copy of the order?                                                                      | Seen |
| 4. | Whether order is to be circulated to the Department Authorities?                                                                     | Yes  |

Commissioner of Central Excise & S.T., Lucknow

Appellant

Vs.

Kamal Kishor Srivastava,

Gyan Prakash Srivastava,

Sanjay Srivastav,

Jai Prakash Srivastava,

Badri Visahal Srivastava

Respondents

Appearance:

Shri D.K. Deb, Assistant Commissioner (AR),  
None,

for Appellant  
for Respondents

